

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.1/2017  
IN  
RT CP No.92/Chd/Hry/2017.**

In the matter of:

DF Deutsche Forfait AG. ....Petitioner.

Versus.

Uttam Galva Metallics Ltd. ....Respondent.

Present: Mr.Kanwalvir Singh Kang, Advocate for petitioner.  
Mr.Tarun Vir Singh Lehal, Advocate for respondent.

Learned counsel for the petitioner seeks to file affidavits in the Registry. Let the needful be done during course of the day. On behalf of the respondent, Mr.Lehal seeks time as the arguing counsel is stated to be in some personal difficulty. List the matter on 05.09.2017

  
— Sd —  
\_\_\_\_\_  
(Justice R.P.Nagrath)  
Member (Judicial)

✓ September 01, 2017.  
Ashwani